## REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

PROF. P.J. KURIEN (Kerala): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2007-08):—

- (i) Seventy-second Report on Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (ii) Seventy-third Report on Management of Foodgrains; and
- (iii) Seventy-fourth Report on Action Taken on Thirty-third Report of Public Accounts Committee (Fourteenth Lok Sabha) on "injudicious Waiver of Demurrage Charges."

## **REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS**

SHRI K. CHANDRAN PILLAI (Kerala): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings:

- (i) Twenty-sixth Report on Steel Authority of India Limited A comprehensive examination;
- (ii) Twenty-ninth Report on Airports Authority of India—Safety and Security Aspects; and
- (iii) Thirtieth Report on Indian Railways Catering and Tourism Corporation Limited.

## **REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN**

SHRIMATI SYEDA ANWARA TAIMUR (Assam): Sir, I lay on the Table a copy (in English and Hindi) of the Sixteenth Report of the Committee on Empowerment of Women (2007-2008) on Medical Facilities for Women at All India Institute of Medical Sciences (AIIMS), Hospitals and Primary Health Centres.

## STATEMENTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INFORMATION TECHNOLOGY

SHRI A. VIJAYARAGHAVAN (Kerala): Sir, I lay on the Table a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Information Technology (2007-2008):

- (i) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Forty-second Action Taken Report (Thirteenth Lok Sabha) on Demands for Grants (2002-03) (Ministry of Communications and Information Technology—Department of Telecommunications);
- (ii) Statement showing action taken by the Government on the recommendations contained in Chapter I and final action taken replies contained in Chapter V of the Forty-third Action Taken Report (Thirteenth Lok Sabha) on Demands for Grants (2002-03) (Ministry of Information and Broadcasting);